### CENTRAL ADMINISTRATIVE TRIBUNAL

#### **CHANDIGARH BENCH**

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### **ORIGINAL APPLICATION NO. 060/01033/2016**

Chandigarh, this the 17th day of January, 2018

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# CORAM:HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J) & HON'BLE MS. P. GOPINATH, MEMBER(A)

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Lt. Col. P.C. Chandel (Retd.)

son of Late Sh. Sada Ram,

aged about 77 years,

r/o House No. 1119,

Sector - 2, Panchkula.

**Applicant** 

(Argued by : Mr. S.S. Pathania, Advocate)

Versus

- Union of India, Ministry of Defence, South Block, New Delhi-110011 through its Secretary.
- 2. The Director General, National Cadet Corps, West Block-IV, R.K. Puram, New Delhi-110066.
- 3. Principal Controller of Defence Accounts (Pensions),
  Draupadi Ghat, Allahabad (U.P)-211014.
- 4. Chief Manager, Central Bank of India, SCO No. 293-294, Sector 35-D, Chandigarh (U.T).

. Respondents

(Argued by : Mr. K.K. Thakur, Advocate for Respondents No.1to3

Mr. G.S. Bhandari, Advocate for R.No.4

## ORDER (Oral) JUSTICE M.S. SULLAR, MEMBER (J)

Vide a separate detailed judgment of even date, rendered in main O.A.No.060/00054/2016 (*Lt. Cdr. Dalip Singh Vs. Union of India & Others*), the instant Original Application has also been accepted in the same manner and terms, indicated therein. However, the parties are left to bear their own costs.

(P. GOPINATH)
MEMBER (A)

(JUSTICE M.S. SULLAR) MEMBER (J)

Dated: 17.01.2018

HC\*

